

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 11 of 2014 in  
DFR No. 2691 of 2013**

**Dated : 11<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Delhi International Airport Pvt. Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

**Counsel for the Appellant(s) : Mr. Milanka Chaudhury  
Ms. Isha J. Kumar**

**Counsel for the Respondent(s): Mr. Manu Seshadri for R.1  
Mr. Hasan Murtaza for R.2**

**ORDER**

**IA. No. 11 of 2014  
(Appl. for condonation of delay)**

We have heard the learned counsel for the parties.

***Order is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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